

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:1836

ANSWERED ON:05.03.2015

INLAND WATERWAY

Chudasama Shri Rajeshbhai Naranbhai;Gandhi Shri Feroze Varun;Kateel Shri Nalin Kumar;Kumar Shri P.;Muddahanumegowda Shri S.P.;Rajesh Shri M. B.;Ranjan (Pappu Yadav) Shri Rajesh;Ranjan Smt. Ranjeet;Singh Shri Rama Kishore;Sule Smt. Supriya Sadanand;Tharoor Dr. Shashi;Yadav Shri Jay Prakash Narayan

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government has any proposal to extend the inland waterway from Kollam to Kulachal in Kanyakumari district of Tamil Nadu;
- (b) if so, the details thereof;
- (c) whether the Government has any proposal to develop and modernise the canals of the erstwhile TS canal and if so, the details thereof; and
- (d) the measures taken or proposed to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON. RADHAKRISHNAN)

(a)&(b): No, Madam.

(c)&(d): The development of the waterways which have been declared as National Waterways comes under the purview of Central Government. The responsibility of development of waterways other than National Waterways rests with concerned State Government. As TS canal is not a part of a National Waterway, development of this canal rests with the State Government of Kerala.